

संयुक्त राष्ट्र संघ में भारतीय प्रतिनिधि मंडल

\*६७०. श्री जगदीश चवल्की : क्या प्रबल मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त राष्ट्र संघ की कार्यवाही में भाग लेने के लिये भारतीय प्रतिनिधि-मंडल में कितने सदस्य भेजे गये हैं ;

(ख) यह प्रतिनिधि-मंडल वहां कितनी देर ठहरेगा और उस पर कितना व्यय होने का अनुमान है; और

(ग) इस बीच प्रतिनिधि-मंडल के नेता के भारत आने का मुख्य उद्देश्य क्या था ?

बैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) भारत से चौदह सदस्य भेजे गये थे ।

(ख) भाषा की जाती है कि शिष्टमंडल न्यूयार्क में तीन महीने ठहरेगा । अधिवेशन क्रिसमस में पहले समाप्त हो जायेगा. ऐसी भाषा है ।

वर्तमान अनुमान \*के अनुसार खर्च ₹,७२,००० रुपये बैठेगा ।

(ग) शिष्टमंडल के अध्यक्ष प्रतिरक्षा मंत्री भी हैं । प्रतिरक्षा मंत्रालय के किन्हीं आवश्यक कार्यों के लिए उन्हें वापस आना पड़ा था । इस अवसर पर उन्होंने सरकार के साथ कुछ ऐसे महत्वपूर्ण मामलों पर सलाह-मशविर्ग भी किया, जो संयुक्त राष्ट्र महासभा के सामने थे ।

#### Brass and Copper Artware Industry

\*४७१. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of foreign exchange earned by the Brass and Copper Artware Industry during the first two years of the Second Five Year Plan; and

(b) the steps taken to give further impetus to the Industry?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

#### Statement

(a) The actual foreign exchange earnings from Brass and Copper artware during the first two years of the Second Five Year Plan have not been separately recorded. Upto 1956, exports of Brass and Copper artware were included under the classification "Brass, Bronze and similar alloys". There after, the classification has been:

- (i) Fancy material of Brass;
- (ii) Fancy material of Copper;
- (iii) Fancy material of Bronze;
- (iv) Brass and Bronze artware; and
- (v) Statues, busts etc.

The figures of export for 1956 onwards are:

(i) 1956 (April to December)	Rs. 22,50,690.
(ii) 1957 (Jan. to December)	Rs. 1,01,87,464.
(iii) 1958 (Jan. to August)	Rs. 68,63,502.

(b) Government have taken various steps to develop the production, marketing etc. of various handicrafts including Brass and Copper Artware by granting financial assistance to State Governments, imparting of training to artisans, publicity through exhibitions in foreign countries, marketing facilities and grant of facilities for import of raw materials to manufacturers-cum-exporters.

#### Unemployment in Rajasthan

\*४७२. Shri Karni Singhji: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 160 on the 22nd May, 1957 and state whether any appreciation of the problem of unemployment has been prepared by

the Government of Rajasthan and transmitted to the Central Government along with their schemes connected therewith?

The Deputy Minister of Labour (Shri Abid Ali): The Rajasthan Government had forwarded a copy of the report of a sub-committee of the State Development Committee suggesting measures which had generally been taken into consideration for the Second Five Year Plan. No other report or special scheme has been received from the Rajasthan Government

#### Target of Ore Production

\*873. Shri D. C. Sharma: Will the Minister of Planning be pleased to state

(a) whether there is any proposal for revising the target of iron ore production in the public sector, and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Since no specific target for production of iron ore in the public sector was indicated under the Second Five Year Plan, there is no question of revision of the target

(b) Does not arise

#### Export of Bones

\*874. { Shri Subodh Hanada.  
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state

(a) whether steps have been taken for the maximum utilisation of bones available in the country,

(b) if so, the nature of steps taken, and

(c) the total quantity of bone products exported during the years 1957-58 and its value?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A Committee was set up by Government to make a detailed investigation of the problems relating to the collection and utilisation of bones and to make recommendations in the matter. The Report of the Committee has been received and is under examination

(c) 14,57,220 Cwts valued at about Rs 2.37 crores

#### Singareni Collieries Workers' Union

\*875. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 268 on the 19th August, 1958 and state

(a) the reasons for the delay in arriving at a decision on the application of Singareni Collieries Workers' Union, Kothagudem, Andhra Pradesh for reference to an Industrial Tribunal of the introduction of gratuity scheme and grant of conveyance allowance to the employees of Singareni Collieries Company Ltd., and

(b) when a decision on the above is likely to be taken?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) The matter is still under consideration of the Government of India. The proposal entails an increase in the working costs of collieries and its acceptance in one unit will have repercussions on others as well. The detailed implications of the scheme have, therefore, to be examined before a decision can be taken

#### Labour Advisory Committees

\*876. Shri Ram Krishan: Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that many States have not set up Labour Advisory Committees,